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# Thiruvalluvar University (Amendment) Act, 2006 3 of 2006

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## Thiruvalluvar University (Amendment) Act, 2006 3 of 2006

An Act further to amend the Thiruvalluvar University Act, 2002. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-sixth Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on the February 2, 2006 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.37, page 7, dated February 3, 2006.

### 1. Short Title :-

This Act may be called the Thiruvalluvar University (Amendment) Act, 2006.

### 2. Amendment Of Section 12 :-

In Section 12 of the Thiruvalluvar University Act, 2002 (Tamil Nadu Act 32 of 2002), in sub-section (3), for the expression "shall not be eligible for a second term in the same University", the expression "shall be eligible for re-appointment for a further period of three years " shall be substituted.